

DIVISION BENCH

O-228

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/145(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (JAGATJANNI CONSULTANT PRIVATE LIMITED)</b>
UNDER SECTION	<b>SEC 252 (3) - BY GOVERNMENT BODY</b>

**Appearances (via video conferencing/physically)**

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **29.08.2024**.

**Satyajit Roy  
(Court Officer)**